N O T I C E

In Partial modification to the Judicial Assignment at the **Nagpur Bench**, which had come into effect from 03.01.2022 (Partially Modified w.e.f. 14.02.2022, 28.02.2022, 14.03.2022) it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **11.04.2022** :

Sr. No.	Present sitting	Assignment
1	The Hon'ble Shri Justice **M. S. KARNIK**	For admission, hearing, order matters and applications therein: (A) **First Appeals of even years and Applications therein.** (B) **Civil Revision Applications.**
2	The Hon'ble Shri Justice **ROHIT B. DEO**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of even years. (B) Misc. Civil Applications (except assigned to other Court).
3	The Hon'ble Shri. Justice **V. G. BISHT**	For admission, hearing, order matters and applications therein : (A) Second Appeals of odd years and misc. applications therein. (B) **First Appeals of odd years and Applications therein.** (C) Appeals against Orders.

N O T E S

1) The urgent mentioning and placing of matters pertaining to the Court presided over by the **Hon'ble Shri. Justice M. S. Karnik** will be allowed before the Court presided over by **Hon'ble Shri. Justice Manish Pitale**.

By Order,

High Court, Appellate Side,)
Bombay.)
Date : 6th April 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)